

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 5<sup>th</sup> December, 2019.

No.HCM/1/96/BENCH/27105 As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 9<sup>th</sup> December, 2019 to 11<sup>th</sup> December, 2019:-

**09-12-2019 (Monday)**

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench and urgent matters)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ <b>urgent matters of transfer Petn. (C) &amp; (Cril)/ CRP/ CRP(CRP Art.227)/MFA/MAC. Appn.</b>	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ <b>Urgent cril matters/</b> Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn/ <b>RFA/MAF/RSA.</b>	After Division Bench

**10-12-2019 (Tuesday)**

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench and urgent matters)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ <b>urgent matters of transfer Petn. (C) &amp; (Cril)/ CRP/ CRP(CRP Art.227)/MFA/MAC. Appn</b>	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -2: Hearing matters of <b>Urgent cril matters</b> /(WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G) /MAT Appn. /Election Petn/ <b>RFA/MAF/RSA.</b>	After Division Bench

**11-12-2019 (Wednesday)**

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench and urgent matters)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ <b>urgent matters of transfer Petn. (C) &amp; (Cril)/ CRP/ CRP(CRP Art.227)/MFA/MAC. Appn.</b>	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ <b>Urgent cril matters/</b> Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn/ <b>RFA/MAF/RSA.</b>	After Division Bench

*By Order etc.*

*Sd/-*

**( W. TONEN MEITEI )  
REGISTRAR (JUDL.)**

Imphal, the 5<sup>th</sup> December, 2019

No.HCM/1/96/BENCH / 27106 - 25

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

*W. Tonen Meitei 5-12-19*  
**(W. TONEN MEITEI)  
REGISTRAR (JUDL.)**